

problems are being handled by this Institute.

Shri Aurobindo Ghosal: May I know if any arrangement for training has been made there?

Shri Hathi: No. This is only a research institute.

Shri Hem Barua: May I know whether the West Bengal Government has submitted a scheme of work to be undertaken in this Institute? If so what is it?

Shri Hathi: Yes Sir. The Institute has various problems which they want to handle. These problems relate to designs of channels, engineering properties of soil, sedimentation studies in streams and reservoirs, sub-soil flow, development of economic alternatives to stone for river protection works and instrumentation etc.

Shri Hem Barua: How is the research undertaken in this Institute co-ordinated with the work generally undertaken by the River Commission?

Shri Hathi: The procedure adopted for such work is like this. There are about 12 such research institutes. Various problems that arise in the country are allotted to these institutes according to the nature of the problem, the technical staff and other facilities that they have. These are the problem which have been given to this station.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि इस देश में इस तरह के कितने इंस्टीच्यूट्स हैं और अगर नहीं हैं तो क्या दूसरे सूबों के लोगों को यहाँ आकर ट्रेनिंग हासिल करने का मौका मिलेगा?

श्री हाथी : मैंने ज़िने कहा वह ट्रेनिंग सेंटर नहीं है बल्कि रिसर्च इंस्टीच्यूट है।

This is not a training centre. This is a research institute.

Reserved Vacancies for S.C. and S.T. on Railways

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*1132. { Shri Subodh Hansda:
Shri R. C. Majhi:
Shri S. C. Samanta:

Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that a large number of non-Scheduled Tribe and non-Scheduled Caste candidates have been appointed for the last few years in the reserved vacancies for Scheduled Castes and Scheduled Tribes in various Railway Workshops in South Eastern and Eastern Railways;

(b) if so, what steps Government are taking to stop such mal-entry into Railway services; and

(c) how many cases have been detected up till now and what sort of punishment has been awarded to them?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No such case has occurred on the South Eastern Railway. However 14 cases have so far been detected on the Eastern Railway.

(b) Under the extant orders the candidates belonging to Scheduled Castes/Tribes are appointed provisionally on the basis of whatever prima facie evidence they are able to produce at the time of recruitment and their claims are then verified through the District Magistrates of the places where they or their families ordinarily reside.

(c) 14 cases have so far been detected out of which services of 12 men have already been terminated and 2 cases are now under examination.

Shri Subodh Hansda: The hon: Minister has just now stated that 14 cases have been detected from the Eastern Railway. May I know whe-

ther Government have investigated as to who is responsible for the intake of those employees?

Shri Shah Nawaz Khan: There is the normal agency for recruitment of Scheduled Castes and Scheduled Tribes. That agency is well-known to the hon. Member. If some candidates come and produce false evidence and when they are discovered later on, we do terminate their services immediately. But we did relax to a certain extent our arrangements for checking up in order to avoid any hardship that might occur to the Scheduled Castes and Scheduled Tribes candidates. If any cases of misdeclaration occur we deal with them immediately.

Shri Subodh Hansda: May I know whether Government would appoint a screening committee to screen the appointments of the Scheduled Castes who have been appointed during the last ten years?

Shri Shah Nawaz Khan: No, Sir, Government do not propose to do this.

Shri Basumatari: May I know whether such cases occurred on the North-East Frontier Railway in Assam?

Shri Shah Nawaz Khan: No, Sir. Out of the 700 candidates recruited on the Eastern Railway, 14 people made false declarations. It is rather a temptation to young men who are out of employment to declare themselves as Scheduled Caste and hope to get through. This is not only confined to the railway candidates, it happens in other places also.

श्री बलजीत सिंह : रिहैबिलिटेशन मिनिसट्री ने बहुत से प्रादमी सिड्यूल्ड कास्ट के रिट्रेंच किए हैं। मैं जानना चाहता हूँ कि उनको इस मिनिसट्री में लेने के रास्ते में कौनसी कठिनाई आती है कि जिनकी बजह से वे नहीं लिए जा सकते ?

श्री शाहनवाज खां: प्रानरेविल मेम्बर का सवाल बहुत साफ नहीं है।

Shri S. M. Banerjee: The Rehabilitation Ministry is retrenching some people and some of them belong to the Scheduled Castes and Scheduled Tribes. May I know whether the Railway Ministry would like to absorb those people belonging to the Scheduled Castes and Scheduled Tribes against some vacancies?

Shri Shah Nawaz Khan: It depends on the merits of each case.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि जो जगहें सिड्यूल्ड कास्ट या सिड्यूल्ड ट्राइब के लोगों के लिए सुरक्षित हैं, अगर उनके लिए उचित योग्यता के प्रादमी उन जातियों में से नहीं मिलते तो अन्य जातियों के लोगों को उन जगहों के लिए लेने में सरकार को क्या दिक्कत है ?

Mr. Speaker: In case Scheduled Caste and Scheduled Tribe candidates do not come in sufficient numbers what is the difficulty in absorbing others? This is an old question. The hon. Minister may answer if he wants.

Shri Shah Nawaz Khan: The position is very well known to this House, it has been discussed on several occasions. The vacancies are reserved, and if the vacancies cannot be filled up during one year, they are carried forward to the next year.

Shri Bibhuti Mishra: What happens to the concerned work?

Shri M. R. Krishna: Nothing happens.

Shri B. K. Galkwad: May I know the number of persons who made these false declarations and got entrance into Government service, and the caste to which they belong?

Mr. Speaker: Fourteen, he said.

Shri B. K. Galkwad: To what caste do they belong?

Mr. Speaker: Has he got the information?

Shri Shah Nawaz Khan: I have not got the gotra and all that.

Shri B. K. Galkwad: Do they belong to the higher castes or middle castes? To what castes do they belong?

Mr. Speaker: The hon. Member does not recognise any higher caste. Why does he want?

Shri Bibhuti Mishra: In case of non-availability of Scheduled Castes and Scheduled Tribes candidates, do Government think it proper to fill the vacancies by other people?

Shri Shah Nawaz Khan: Generally we have found no difficulty in non-technical categories. There has been some shortfall in the technical categories. We fill up those vacancies by non-Scheduled Castes until such time as Scheduled Caste candidates are available or they can be trained.

Shri M. R. Krishna: Just now the hon. Deputy Minister said that the railways find difficulty in getting Scheduled Caste candidates in number to fill up the technical vacancies. What attempts are made by the Railway Ministry to recruit these people and then give training to them while they are in service to fill up the vacancies?

Shri Shah Nawaz Khan: I have just said that we have already taken some steps and so have the State Governments. They have got their own polytechnics etc., where they can give them technical training.

Shri Subodh Hansda: The Minister said that 700 people had been appointed. May I know whether all these people have been screened; if so, what is the screening agency?

Shri Shah Nawaz Khan: For recruiting Scheduled Caste candidates,

we accept certificates from the schools and colleges the matriculation certificates. If the certificate says the person belongs to the Scheduled Castes, we accept him as such. We also accept certificates from MLAs, MPs, Gazetted Officers and SDOs. This is how we recruit these people.

Shri Hem Barua: May I submit, the school-leaving certificate or the university certificate does not bear any caste and therefore when the hon. Minister says that it is done on the basis of this certificate, I think it is not a very correct statement to make?

National Highway No. 7

*1134. **Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) how many miles of National Highway No. 7 from Varanasi to Cape Comorin are still not black topped and motorable; and

(b) the steps being taken to expedite the matter?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Out of a total of 1503 miles, only 195 miles are not yet black topped. All these miles are however motorable, but a few bridges have yet to be completed.

(b) A statement is laid on the Table of the House.

STATEMENT

1 Madhya Pradesh (60 miles)

The entire road is blacktopped except for about 60 miles between Rewa and Jubalpur which have Water Bound Macadam surface. The road is motorable. It is proposed to blacktop the Water Bound Macadam surface during the Third Five Year Plan.

2 Bombay (85 miles)

The portion from Hinganghat to Bombay-Andhra Pradesh border is a newly constructed Water Bound Macadam road and requires a few